

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**713/252/ND/2018**

**IN THE MATTER OF:**

**Income Tax Officer, M/s GLS Technologies Pvt. Ltd.**

**.....PETITIONER**

**vs**

**ROC**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 20.08.2019**

**Coram:**

**Shri. P.S.N. Prasad,**

**Hon'ble Member (Judicial)**

**Dr. V.K. Subburaj,**

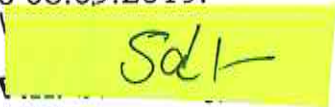
**Hon'ble Member (Technical)**

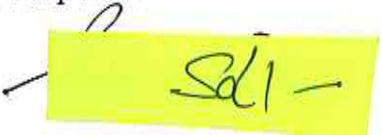
**For the Petitioner : Mr. Zoheb Hossain, Adv.**

**For the Corporate Debtor :**

**ORDER**

Counsel for the Income Tax is present and sought time for filing the service affidavit and also to seek further instructions if any from Income Tax in the matter. No one is represented on behalf of the respondents. Post the matter to 03.09.2019.

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**Member (T)**

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**(P.S.N. Prasad)**  
**Member (J)**